

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA
SONAKPUR HARTHALA & ORS.

Respondent(s)

(IA No. 99618/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 211603/2023 - INTERVENTION/IMPLEADMENT)

Date : 09-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN

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Mr. V S Dubey, Adv.

Mr. Hanumant Singh, Adv.
Mr. Sachin Singh, Adv.
Mr. Prathvi Raj Chauhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the Civil Appeal along with the applications on

14.10.2026.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)